

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2813  
ANSWERED ON:09.08.2000  
SAVINGS CUM RELIEF SCHEME FOR FISHERMEN  
GULAM MEHMOOD BANATWALLA

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether there is any savings-cum-relief scheme for fishermen;
- (b) if so, the details thereof;
- (c) the number of fishermen covered under the scheme State-wise;
- (d) the amount contributed by the Centre towards the scheme during the past three years;
- (e) whether the Government propose to extend the scheme to cover fisherwomen also who, being engaged in small scale fish distribution and processing activities are also victims of lean months particularly the monsoon months; and
- (f) if so, steps taken in this direction?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN)

(a)&(b): Yes, Sir. The Saving-cum-Relief component of the Centrally Sponsored National Scheme of Welfare of Fishermen provides financial assistance to fishermen during monsoon/closed periods for fishing. Under this component a contribution of Rs.75/- per month for eight months in a year is collected from the marine fishermen and is equally matched by a contribution from the Central Government and the State Government. The sum is distributed to marine fishermen in four instalments of Rs.300/- each during the monsoon/closed period. In the case of inland fishermen, a contribution of Rs.50/- per month for nine months in a year is to be collected, and matched by an equal contribution from the Central Government and the State Government. The sum will be distributed in three monthly instalments of Rs.300/- each during the monsoon/closed period.

(c)&(d): The number of fishermen covered under this component during the last three years State-wise and the Central assistance released during the corresponding period, is given in the enclosed Annexure.

(e)&(f): A proposal for inclusion of fisherwomen has been referred to State Governments and their detailed response is awaited.

**ANNEXURE**

ANNEXURE AS REFERRED TO IN ANSWER TO PART (C) & (D) OF THE LOK SABHA UNSTARRED QUESTION NO.2813 DATED 08.08.2000 FOR ANSWER ON 9.8.2000

CENTRAL ASSISTANCE RELEASED AND FISHERMEN COVERED UNDER THE SAVING-CUM-RELIEF COMPONENT OF THE NATIONAL SCHEME OF WELFARE OF FISHERMEN DURING THE LAST THREE YEARS, STATE-WISE.

| Sl.NO. | STATE             | 1997-98              | 1998-99         | 1999-2000            |                 |                      |                 |
|--------|-------------------|----------------------|-----------------|----------------------|-----------------|----------------------|-----------------|
|        | Funds Released    | No. of Beneficiaries | Funds Released  | No. of Beneficiaries | Funds Released  | No. of Beneficiaries |                 |
| 1      | Andaman & Nicobar | -                    | -               | 0.90                 | 175             | 2.94                 | 614             |
| 2      | Kerala            | 303.68               | 84,258          | 290.13               | 95,538          | 358.87               | 1,04,207        |
| 3      | Karnataka         | 17.63                | 4,945           | 30.57                | 10,404          | 46.13                | 13,707          |
| 4      | Orissa            | 0.99                 | -               | 2.60                 | 187             | -                    | -               |
| 5      | Pondicherry       | 68.83                | 10,038          | -                    | -               | 140.76               | 20,170          |
| 6      | Tamil Nadu        | 501.46               | 1,17,805        | 393.13               | 1,67,045        | 824.76               | 1,82,667        |
| 7      | West Bengal       | -                    | -               | 18.00                | 5,000           | 25.20                | -               |
|        | <b>Total</b>      | <b>892.59</b>        | <b>2,17,046</b> | <b>735.33</b>        | <b>2,78,349</b> | <b>1398.66</b>       | <b>3,21,365</b> |

